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NATIONAL COMPANY LAW TRIBUNAL  
DIVISIONAL BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 17/03/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

PETITION NUMBER : CP/4/2016

NAME OF THE PETITIONER(S) : YSP PAULRAJ

NAME OF THE RESPONDENT(S) : STORE N MOVE PVT LTD

UNDER SECTION : 241/242 OF COMPANIES ACT 2016

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. A. PRASANNA VENKAT, Adv  
for M/s. APR ASSOCIATES

Advocate for  
Petitioner



2. K. RAMESH  
M/s. Rama Vignam Associates

Counsel for  
Respondents 1, 4 & 5



3. T. SARAVANAN  
V. DHATCHAYINI

Counsel for  
R 2, 3 & 6



**ORDER**

Shri A Prasanna Venkat, counsel for petitioner present. Shri K Ramesh, counsel for R1, R4 & R5 and Shri T Saravanan, counsel for R2, R3 & R6 are present. Counsel for R2, R3 & R6 submitted that they have preferred an appeal against the order before NCLAT and they are yet to receive the number and sought time for further submissions. Considering the request, the matter is adjourned. Put up on 03.04.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq)  
Member (Judicial)

(K. Anantha Padmanabha Swamy)  
Member (Judicial)